

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
05-06-2024 AT 10:30 AM**

**CP(IB)No. 47/95/HDB/2024
AND
IA(IBC) 1085/2024 in CP(IB)No. 47/95/HDB/2024
u/s. 95 of IBC, 2016**

IN THE MATTER OF:

Indian Bank, S A M Branch - Koti

...Petitioner

AND

Smt.Yadaki Sumana & M/s. Bevcon Wayors Pvt Ltd

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

CP(IB)No. 47/95/HDB/2024

Matter adjourned to 25.06.2024.

IA(IBC) 1085/2024

Mr Chinnam Poorna Chandar Rao, Resolution Professional present physically.
Learned Counsel Mr Rama Rao, for Resolution Professional present physically.
Proof of service not filed. Let fresh notice to the respondent be taken within one week and file proof of service. Call on 25.06.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)